

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 24th July 2018.

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting order in respect of the following Officers of Grade- I & III of Tripura Judicial Service : -

No.F.13(1)(a)-HC/2018/12109 Shri S. Sharma Roy, Additional District & Sessions Judge, Court No.3, West Tripura Judicial District, Agartala will hold Camp Court at Bishalgarh in the Sepahijala Judicial District for 02 weeks in a month alternatively in addition to holding his Court at Agartala.

In exercise of the powers conferred under sub-sections (3) & (4) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Sharma Roy Additional Sessions Judge, Sepahijala Sessions Division with Headquarters at Bishalgarh with effect from the date of his taking over charge as such.

No.F.13(1)(a)-HC/2018/12110 Shri Raja Gupta, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Bishalgarh, West Tripura Judicial District is transferred and posted as Civil Judge (Jr.Div)-cum- Judicial Magistrate First Class, Kailashahar, Unakoti Judicial District against the existing vacancy.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973 the Hon'ble High Court has been pleased to vest the powers of the Judicial Magistrate First Class to Shri Gupta to exercise such powers within the District from the date of his taking over the charge.

Smt. Nandita Bhattacharjee, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Bishalgarh will hold concurrent charge of the Court of Civil Judge (Jr.Div)-Judicial Magistrate First Class, Bishalghar and try the cases of that Court in addition to trial of cases of her own Court until further order.

Sd/-
(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

No.F.13(1)(a)-HC/2018/ 12111-152

Dated, Agartala, the 24th July, 2018

Copy to: -

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. The LR & Secretary, Law Department, Government of Tripura, Agartala for information and necessary action. This refers to Letter No.F.2(5)-LAW/ESTT.2/2013(Part-I)/11996 dated 19.07.2018 of the Law Department, Government of Tripura, Agartala. He is requested to move the State Government to designate the Court of Additional Sessions Judge at Bishalgarh

to be a Special Court U/s 28 of the Protection of Children from Sexual Offences Act, 2012 to try the offences under this Act.

5. The District & Sessions Judge, South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
6. The District & Sessions Judge, West Tripura Judicial District, Agartala. **He is requested for posting of required number of staff at Bishalgarh to run the Court of Addl. District & Sessions Judge and transfer of Civil & Sessions Cases arising out of the jurisdiction of the Bishalgarh, Jampuijala & Bishramganj now pending at Agartala.**
7. The Judge, Family Court, Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District.
8. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
9. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
10. The Registrar (Vigilance), High Court of Tripura, Agartala.
11. The Registrar (Judicial), High Court of Tripura, Agartala.
12. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
13. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
17. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Bishalgarh, West Tripura Judicial District.
18. **Shri S. Sharma Roy**, Additional District & Sessions Judge, Court No.3, West Tripura Judicial Court, Agartala. He is requested to hold Camp Court at Bishalgarh immediately.
19. **Smt. Nandita Bhattacharjee**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Bishalgarh, West Tripura Judicial District.
20. **Shri Raja Gupta**, Civil Judge (Jr.Div)-cum- Judicial Magistrate First Class, Bishalgarh, West Tripura Judicial District. He is requested to join his new assignment immediately.
21. The Treasury Officer, Treasury Nos. I & II, Agartala, West Tripura District.
22. The Treasury Officer, Kailashahar, Unakoti Revenue District.
23. The Treasury Officer, Bishramganj, Sepahijala Revenue District.
24. The Sub-Treasury Officer, Bishalghar/Sonamura, Sepahijala Revenue District.
25. The Assistant Registrar (Admn), High Court of Tripura, Agartala
26. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
27. The System Analyst, High Court of Tripura, Agartala with direction to upload the said Notification in official Website of the High Court.
28. The Superintendent (Estt. Section), High Court of Tripura, Agartala.
29. Personal file of the Officer concerned.
30. ORDER FILE.


(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL